

(a) A few such complaints about delays in delivery were received by Government.

(b) With a view to meeting the requirements of engineering exporters in time, Government have already accorded priority in supplies to them next only to Operational Defence and Asian Games. Periodical meetings with the producers are also held in the office of Iron & Steel Controller, Calcutta to review the supplies to engineering exporters. A special "Crash" programme of supplies for them was also drawn up. Specific cases of delay in delivery from the producers' stockyards when brought to the notice of Government are looked into and appropriate remedial action is taken.

Foreign Money

2462. SHRI M.M. LAWRENCE : Will the Minister of FINANCE be pleased to state :

(a) whether the State Government of Kerala has submitted any scheme to the Central Government regarding the foreign money coming to the State specially from Gulf countries ; and

(b) if so, the steps taken by Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) : (a) and (b). Yes, Sir. The State Government of Kerala had made a proposal for the establishment of a non banking financial agency to be called "The Kerala Savings & Investment Trust for mobilising foreign remittances flowing into the State specially from Gulf countries. The proposal was examined in consultation with the Reserve Bank and found to be not acceptable. The State Government was suitably advised in the matter by the Reserve Bank in April, 1980.

Evasion of Income Tax and Wealth Tax by Companies

2463. SHRI AJOY BISWAS : Will the Minister of FINANCE be pleased to state :

(a) how many companies evaded income tax and wealth tax during the last two years ;

(b) names of those companies with the amount evaded ; and

(c) what are the steps taken by Government against those cases of evasion ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) : (a) to (c). Cases of tax evasion by companies are detected every year by the Income-tax department through its multifarious activities namely, investigation of accounts, enquiries into specific allegations of tax evasion, survey, searches etc. These cases are dealt with by assessing officers scattered all over the country. Collection of information regarding tax evasion by companies during the last two years as well as amount evaded will involve immense time and effort which may not be commensurate with the desired results. As and when cases of evasion come to the notice of the department appropriate action as provided in law is taken. However, if the Hon'ble M.P. desires to have information in respect of any specific case the same will be furnished.

Super Bazar

2464. SHRIMATI PRAMILA DANDAVATE : Will the Minister of CIVIL SUPPLIES be pleased to state :

(a) whether Super Bazar is a consumer cooperative or a Government departmental store ;

(b) how many share-holders from the public have contributed to the share capital and of what amount ;